



HIGH COURT OF SIKKIM

Record of proceedings

W.P. (C) No.08 of 2023

KRISHNA KUMARI CHETTRI & ORS. PETITIONERS

VERSUS

UNION OF INDIA & ORS. RESPONDENTS

Date: 20.11.2023

CORAM:

No.2.

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Petitioners : Mr. A. Moulik, Senior Advocate with

Mr. Ranjit Prasad, Advocate.

For Respondent : Ms. Sangita Pradhan, Deputy Solicitor

No. 1. General of India assisted by Ms.

Natasha Pradhan and Ms. Purnima

Subba, Advocates.

For Respondent : Mr. Debal Kumar Banarji, Senior

Advocate with Mr. Rahul Rathi

Advocate.

For Respondent : Mr. Shakil Raj Karki, Assistant

Nos. 3 to 6. Government Advocate.

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- 1. Mr. A. Moulik, learned Senior Counsel for the petitioners submits that, as desired, he has preferred three separate writ petitions which however, are in defect. He seeks 15 days time to cure the defects. 15 days time as desired by the learned Senior Counsel for the petitioners is granted to cure the defects.
- 2. In view of the same, he desires to withdraw the present Writ Petition (C) No 08 of 2023. Not objected by the learned counsel for the respondents. Permitted.
- **3.** The Writ Petition (C) No 08 of 2023 stands disposed as withdrawn.

Judge

Index: Yes / No to/ Internet: Yes / No